

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.329**  
CAA-79(ND)/2020

**IN THE MATTER OF:**

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

....APPLICANT / PETITIONER

**SECTION**

U/s 230-232

**Order delivered on 25.02.2022**

**CORAM:**

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Adv Saurabh Kalia and Adv Sarvik Singhai

For the IT Department

:Kunal Sharma and Zehra Khan, Standing Counsels and Shreya Choudhary, Advocate for Income Tax Department

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.04.2022.

  
(Madhu Narula)

Court Officer (Court III)